

SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. 6839 of 2023 in respect of Niraj Damani
(PAN: AMMPD2651G) in the matter of Illiquid Stock Options

1. A Recovery Certificate No. **RC6839 of 2023** dated **July 11, 2023** has been drawn up by the Recovery Officer against **Niraj Damani (PAN: AMMPD2651G) ["Defaulter"]** for a sum of **Rs. 6,11,000/- (Rupees Six Lakh Eleven Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/PB/AS/2021-22/13914 dated October 27, 2021 against Niraj Damani (PAN: AMMPD2651G) in the matter of Illiquid Stock Options.
2. In view of payment of the amount due including further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- February 26, 2026
Place- Kolkata



Mitrajeet Dey
RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata